

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-72-2020**

Mr. Gajanan Pednekar

... Petitioner

Versus

The Secretary, Village  
Panchayat of Arambol

... Respondent

Shri C. Padgaonkar, Advocate for the Petitioner.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 17<sup>th</sup> September 2020****P.C. :**

The petitioner's counsel seeks time to file rejoinder.

2. Post the matter on 24.09.2020.

3. Interim protection granted earlier stands extended by two weeks.

**DAMA SESHADRI NAIDU, J.**

NH